

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 175 of 2014 & 180 of 2014

Dated :28th October, 2015

In the matter of:

Appeal No. 175 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Present:- Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay &
Ms. Himanshi Andely, Advocates for R-2

Appeal No. 180 of 2014

GRIDCO Ltd. Appellant(s)
Versus
NTPC Ltd. & Anr.Respondent(s)

Present:- Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay &
Ms. Himanshi Andely, Advocates for R-2

ORDER

Bench not assembled today.
Batch of Appeals is posted for hearing on **6th January, 2016**

Court Master

rkt